

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II	...	Applicant/Petitioner
Vs		
Emaar MGF Land Ltd. & Ors.	...	Respondent

Order under Section 241-242.

Order delivered on 11.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

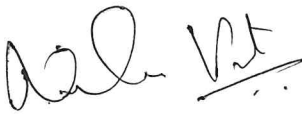
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

Renotified to 19.03.2021.


(NIRMALA VINCENT)
COURT OFFICER

11.03.2021
Deepak